

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. M.P. No. 1676 of 2016

Dr. Hari Krishan Budhia..... **Petitioner(s)**

Versus

State of Jharkhand & Anr..... **Opp. Party(s)**

.....

Coram: The Hon'ble Mr. Justice Ananda Sen

Through:-Video Conferencing

For the petitioner : Mr. N.K.Pasari, Advocate.

For the State : A.P.P.

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**I.A. No. 6432 of 2017**

8/26.06.2020 Counsel for the petitioner submits that he does not want to press this interlocutory application.

Accordingly, this interlocutory application is dismissed as not pressed.

**Cr. M.P. 1676 of 2016**

List this case in usual course

(Ananda Sen, J)